

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/49(KB)2008
CONT.A./340(KB)2017, COMP.APPL/77(KB)2013,
COMP.APPL/524(KB)2012, COMP.APPL/270(KB)2012

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	PRABHU NATH SHARMA & ORS VS BISWANATH SHARMA & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Varun Kothari, Adv. : For Petitioners
Mr. Arup Nath Bhattacharyya, Adv.
Ms. Sayani Das, Adv.
Ms. Sreetama Biswas, Adv.
Mr. Arya Bhattacharyya, Adv.
Ms. Shreyasee Basu, Adv.

Mr. Patita Paban Bishwal, Adv. : For R2 & R4

ORDER

1. Ld. Counsel for the parties present.
2. At request, post this matter for reporting instructions on **27/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**